

Poaching Across Border

2760. SHRI SURESH WARPUDKAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether poaching of endangered animals and rare birds has been reported across the border in Dudhwa National Park, Katarniaghat wildlife sanctuary and Valmiki National Parks;

(b) if so, the details of such incidents registered during the last three years, sanctuary-wise; and

(c) the steps taken/proposed to be taken by the Government to check poaching across the border ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (c) The information is being collected from the State Governments and will be laid on the Table of the House.

Earth Summit, 1992

2761. SHRIMATI RAMA DEVI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether certain policy decisions and programme were agreed upon at Earth Summit, 1992;

(b) if so, the details thereof ;

(c) whether these decisions have been implemented by the Government ; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (d) The Earth Summit, 1992 resulted in the following :-

- (1) Rio Declaration on Environment and Development, which gives the elements of sustainable development, in the form of a declaration of rights and obligations of governments and individuals.
- (2) Adoption of Agenda-21, which is a set of comprehensive programmes of action for protection of the environment and reconciling it with development.
- (3) The agreement on a non-legally binding authoritative Statement of Principles for a global consensus on the management, conservation and sustainable development of all types of forests.
- (4) Signing of the Framework Convention on Climate Change and the Convention on Biological Diversity.

India's priorities for environmental action, reflected also in the Earth Summit, have formed part of the national policies

and plans. The concerns of Agenda-21 have been internalized in the planning and development process as well as National Conservation Strategy and Policy Statement on Environment and Development, the National Forest Policy, the Policy Statement on Abatement of Pollution, the Environment Action Programme document and the Five Year Plans.

Issuance of Vocabulary of Medical Stores

2762. SHRI SUSHIL KUMAR SHINDE:
SHRI MADHAVRAO SCINDIA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Vocabulary of Medical Stores (VMS), a list of essential medicines to be supplied in bulk to various Government hospitals and institutions, both Central and States has not been issued since 1996;

(b) if so, whether this list is supposed to be issued annually to facilitate the bulk purchase of essential drugs;

(c) if so, the reasons for delay in issuing it;

(d) whether in the absence of Vocabulary of Medical Stores large scale local purchase of medicines are being made; and

(e) if so, the total amount of local purchases of medicines made during 1997, 1998 and as on date?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) No, Sir. The VMS is only updated from time to time. The last updation of the list of generic drugs in VMS & CGHS formulary has been issued on 20. 1. 99 while the existing list of patent proprietary drugs have even continued, pending the recommendation of a committee set up to comprehensively examine this issue.

(d) and (e) Medical Store Organisation does not maintain record of local purchase of medicines made by the various indentors. However, information in respect of the various agencies in this Ministry will be collected and laid on the table of the House.

Power Projects Along Coast Line

2763. SHRI RAVI SITARAM NAIK : Will the Minister of POWER be pleased to state :

(a) whether the Government propose to set up some power plants along India's Coast Line;

(b) if so, the details thereof; and

(c) the present status of the proposal?

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVEN-